

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP./7/59/AMR/2022		59 of the Companies Act	Chitturi Bala Siva Subrahmanyam Vs. S. Rangaswamy & 2 others (in the matter of M/s HDFC Bank Limited)
	IA(Comp.Act)/ 5/2023	Rule 11 of NCLT Rules	Chitturi Bala Siva Subramanyam Vs. HDFC Bank Ltd

ORDER

G.Srikanth, Counsel for the Petitioner present. Mr.K.Shiva Prasad Reddy, Counsel for R2 present. Heard both the counsel. The counsel for R2 submits that they did not find any document with regard to the shares, except the Register in which the names of the Petitioner and R2 are recorded as shareholders. Hence, for orders, list the matter along with IA on 06.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN